

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3289 - JK (LD) of 2026
DATED:- 05 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner Secretary to Government

Dated: 05.03.2026

No:-LAW-OIC/3/2026

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No. 3289- JK(LD) of 2026 dated 05.03.2026

S.No.	Title	Case No.	Name of OIC	Designation/Mobile No.
01.	Dilta Devi Vs UT of J&K	WP(C) No. 2148/2023	Sh. Mohd Hafeez	Chief Education Officer, Rajouri Mobile No. 9419212704
02.	Nazia Kouser Vs UT of J&K	WP(C) No. 1229/2023		
03.	Mohd. Shafait Vs UT of Jk	WP(C) No. 2125/2023		
04.	Pinka Devi Vs UT of J&K	WP(C) No. 2081/2025		
05.	Shazia Parveen Vs UT of J&K	WP(C) No. 3352/2025		
06.	Abhimanu Sharma Vs State of J&K	SWP No. 1877/2017		
07.	Vikrant Sharma Vs R.A. Inqalabi	CPSW No. 515/2014		
08.	Asiya Parveen Vs UT of J&K	WP(C) No. 3514/2025		
09.	Rubina Akhter Vs UT of J&K	WP(C) No. 922/2025		
10.	Mehnaz Kousar Vs UT of J&K	WP(C) No. 945/2025		
11.	Samreen Azziz Vs UT of J&K	WP(C) No. 952/2025		
12.	Shahnaz Begum Vs UT of J&K	WP(C) No. 944/2025		
13.	Rakesh Kumar Vs State of J&K	SWP No. 336/2017		
14.	Saleema Kousar Vs UT of J&K	WP(C) No. 254/2022		
15.	Shahzad Iqbal Vs UT of J&K	WP(C) No. 637/2022		
16.	Sayda Wajal Vs State of J&K	SWP No. 180/2014		
17.	Sayda Wajal Vs State of J&K	SWP No. 1958/2016		
18.	Sayda Wajal Vs State of J&K	SWP No. 1617/2023		
19.	Sayda Wajal Vs Ashok Kumar Sharma	CCP(S) No. 187/2023		
20.	Hamza Aftab Vs State of J&K	WP(C) No. 1899/2022		
21.	Koshyala Devi Vs State of J&K	WP(C) No. 1005/2025		
22.	Jawaid Iqbal Vs State of J&K	SWP No. 476/2016		
23.	Saima Kouser Vs State of J&K	WP (C) No. 2484/2024		
24.	Maneeza Kouser Vs	WP (C) No. 1955/2024		

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	UT of J&K		
25.	Robeena Kossar Vs UT of J&K	SWP No. 2673/2018	
26.	Sakhi Mohd Vs State of J&K	SWP No. 2424/2017	
27.	Mohd. Nadeem &Anr	SWP No. 315/2016	
28.	Robeen Kossar Vs B.K. Singh	CCP(S) No. 185/2021	
29.	Rukhsar Akhter Vs UT of J&K	WP(C) No. 3195/2023	
30.	Neelam Kumari Vs State of J&K	SWP No.567/2011	
31	Mohammad Ishaq Vs U.T of J&K & Ors. in OA No. 1653/2025		Ms. Deepika Sharma, Under Secretary to the Government, School Education Department

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